NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. IA 129/17,	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 159/17 & IA 164/17 in CP(IB) No.66/ BB/2017	-	For hearing	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
•	ANIMECH BISHT 8HARAN A. KUKREJA BALU G. MAIR FOR CYRLL AMARCUAND MANGALDAS.	APPU CANT	& Kukong
	B.C. THIRUVENGADAM MANIK B.T. ANNU BHARDWAJ Mudit Kundkur	ADVOCATE DE RESPONDENT	Min Bharder of
3 •	PPHegde	Advocati for impleading applicants	posted
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P.T.O

Counsel for petitioner is present. Counsel for Respondents is also present.

Heard the counsel for respondent in part.

For continuation, list it on 13.12.2017 at 3.00 p.m.

IA for impleadment is also listed on that day.

MEMBER (T)

MEMBER (J)